Annexure 7
Name of the corporate debtor: M/s. Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022 (received on 13.05.2022)
NCLT order C. P. (I.B) No. 239/9/CHD/HRY/2021 dated 12.05.2022 (received on 13.05.2022)
List of creditors as on: 04.06.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO	27.05.2022	₹ 488,836.00		Section 5(21) IBC, 2016	None	None	No	0	0	0		₹ 488,836.00	Verification pending due to want of documents
			488836	**0**										